# **COMMITTEE ON** 85 GOVERNMENT ASSURANCES (2018-2019)

### SIXTEENTH LOK SABHA

### **EIGHTY-FIFTH REPORT**

REQUESTS FOR DROPPING OF ASSURANCES (ACCEDED TO)

(Presented to Lok Sabha on 08 January, 2019)



### **LOK SABHA SECRETARIAT NEW DELHI**

January, 2019/Pausha, 1940 (Saka)

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# COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES\* (2018-2019)

Dr. Ramesh Pokhriyal "Nishank" — Chairperson

#### **M**EMBERS

- 2. Shri Rajendra Agrawal
- 3. Shri Anto Antony
- 4. Shri Tariq Anwar
- 5. Shri E.T. Mohammed Basheer
- 6. Prof. (Dr.) Sugata Bose
- 7. Shri Naranbhai Bhikhabhai Kachhadiya
- 8. Shri Bahadur Singh Koli
- 9. Shri Prahlad Singh Patel
- 10. Shri A.T. (Nana) Patil
- 11. Shri C. R. Patil
- 12. Shri Sunil Kumar Singh
- 13. Shri K.C. Venugopal
- 14. Shri S.R. Vijayakumar
- 15. Vacant

#### SECRETARIAT

- 1. Shri N.C. Gupta Joint Secretary
- 2. Shri P.C. Tripathy Director
- 3. Shri S.L. Singh Deputy Secretary

<sup>\*</sup> The Committee has been re-constituted w.e.f. 01 September, 2018 vide Para No. 7305 of Lok Sabha Bulletin Part-II dated 10 September, 2018.

# COMPOSITION OF THE COMMITTEE ON GOVERNMENT ASSURANCES\* (2017-2018)

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<sup>\*</sup> The Committee has been re-constituted w.e.f. 01 September, 2017 vide Para No. 5800 of Lok Sabha Bulletin Part-II, dated 18 September, 2017.

<sup>\*\*</sup> Nominated to the Committee *vide* Para No. 6261 of Lok Sabha Bulletin Part-II, dated 08 January, 2018 *vice* Shri P.K. Kunhalikutty resigned on 02 January, 2018.

#### INTRODUCTION

I, the Chairperson of the Committee on Government Assurances (2018-2019), having been authorized by the Committee to submit the Report on their behalf, present this Eighty-fifth Report (16th Lok Sabha) of the Committee on Government Assurances.

- 2. The Committee (2017-18) at their sitting held on 11 July, 2018 *inter alia* considered Memoranda Nos. 27 to 38 containing requests received from the Ministries/Departments for dropping of pending Assurances and decided to drop 01 Assurance.
- 3. At their sitting held on 04 January, 2019 the Committee considered and adopted their Eighty-fifth Report.
- 4. The Minutes of the aforesaid sittings of the Committee form part of this Report.

New Delhi; 04 *January*, 2019 14 *Pausha*, 1940 (*Saka*) DR. RAMESH POKHRIYAL "NISHANK", Chairperson, Committee on Government Assurances.

#### REPORT

While replying to Questions in the House or during discussions on Bills, Resolutions, Motions, etc., Ministers sometimes give Assurances, undertakings or promises either to consider a matter, take action or furnish information to the House at some later date. An Assurance is required to be implemented by the Ministry concerned within a period of three months. In case, the Ministry find it difficult to implement the Assurance on one ground or the other, they are required to request the Committee on Government Assurances to drop the Assurance and such requests are considered by the Committee on merits and decisions taken to drop the Assurance or otherwise.

- 2. The Committee on Government Assurances (2017-2018) considered Twelve Memoranda (Appendix-I) containing requests received from various Ministries/ Departments for dropping of Assurances at their sitting held on 11 July, 2018.
- 3. After having considered the grounds cited by the Ministries/Departments, the Committee were convinced and decided to drop the following one Assurance:—

SQ/USQ No. & Date	Ministry/Department	Subject
SQ No. 321	Heavy Industries and	Loss-making PSUs
(Supplementary by	Public Enterprises	
Smt. Anupriya Patel)	(Department of Public	
dated 16.12.2014	Enterprises)	(Appendix-II)

- 4. The details of the Assurance arising out of the reply and the reasons(s) advanced by the Ministry for dropping of the above mentioned 01 Assurance are given in Appendix-II.
- 5. The Minutes of the sitting of the Committee, dated 11 July, 2018 are given in Appendix-III.

New Delhi; <u>04 January</u>, 2019 <u>14 Pausha</u>, 1940 (*Saka*) DR. RAMESH POKHRIYAL "NISHANK", Chairperson, Committee on Government Assurances.

APPENDIX I

Statement showing summary of requests received from various Ministries/
Departments regarding Dropping of Assurances.

Sl.	Memo	Question/Discussion	Ministry/Deptt.	Department	Brief Subject
No.	No.	References			
1	2	3	4	5	6
1.	27	USQ No. 1231 dated 01.12.2014	Civil Aviation		Installation of GAGAN System at Airports
2.	28	USQ No. 1990 dated 10.12.2015	Coal		Central Coal Projec
3.	29	USQ No. 5789 dated 29.04.2015	Communications & Information Technology	Department of Electronic & IT	Good Governance
4.	30	USQ No. 297 dated 22.07.2015	Communications & Information Technology	Department of Tele- communications	Broadband Internet in Rural Areas
5.	31	USQ No. 914 dated 24.07.2015	Finance	Department of Revenue	Gold Theft from Customs Warehouses
6.	32	USQ No. 4916 dated 02.09.2011	Health and Family Welfare	Department of Health & Family Welfare	Allocation of Funds under NRHM
_		USQ No. 1927 dated 02.12.2011		_	Allocation of Funds under NRHM
7.	33	SQ No. 321 (Supp. by Smt. Anupriya Patel, M.P.) dated 16.12.2014	Heavy Industries and Public Enterprises	Department of Public Enterprises	Loss-making PSUs
8.	34	USQ No. 1327 dated 13.08.2013	Home Affairs		Revival of Sikh Militancy
9.	35	USQ No. 315 dated 25.11.2014	Home Affairs		Child Trafficking
0.	36	SQ No. 86 dated 29.04.2016	Information and Broadcasting		Modernisation/Upgr dation of DD/AIR
11.	37	SQ No. 194 dated 25.04.2016	Tourism		Privatisation of Hotels
12.	38	USQ No. 1373 dated 24.07.2017	Tourism		Special Police Forc for Safety of Tourists

#### **APPENDIX II**

#### MEMORANDUM NO. 33

**Subject:** Request for dropping of Assurance given in reply to Supplementary to Starred Question No. 321 dated 16 December, 2014 by Shrimati Anupriya Patel, M.P., Regarding "Loss-making PSUs".

On 16 December, 2014 Shrimati Anupriya Patel and Shri Uday Pratap Singh, M.P., addressed a Starred Question No. 321 to the Minister of Heavy Industries & Public Enterprises. The text of the Question along with the reply of the Minister is given in the Annexure.

- 2. During discussion Shrimati Anupriya Patel, M.P., raised the following Supplementary Question:—
  - "What is the Government's plan and responsibility towards these employees in case of sale and disinvestment of these sick units? Particulary asking this question in respect of Triveni Structural Limited, which is located at Naini, Allahabad in the Purvanchal Region of Uttar Pradesh."
- 3. In reply, the Minister of Heavy Industries & Public Enterprises (Shri Anant Geete) stated as follows:—

"We have requested for the opinion of the Ministry of Corporate Affairs. As soon as the Ministry receives the opinion, a definite decision will be taken regarding the salary of employees to Triveni Structural Limited."

- 4. The above reply was treated as an Assurance by the Committee and required to be implemented by the Ministry of Heavy Industries & Public Enterprises within three months from the date of the reply but the Assurances is yet to be implemented.
- 5. The Ministry of Heavy Industries & Public Enterprises (Department of Heavy Industry) *vide* their O.M. No. 5(11)/2016-PE-IV dated 23 February, 2017 have requested to drop the Assurance on the following grounds:—
  - "(i) TSL is a sick BIFR referred company. All efforts made by Government for revival TSL have not materialized.
  - (ii) Hon'ble High Court of Allahabad passed an order dated 08.10.2013, inter alia, appointing a provisional offical liquidator for valuation of assets of the company. Since the company is under liquidation the file was referred to Ministry of Corporate Affairs for seeking the advice, inter alia, on the following:—
    - (a) Whether providing budgetary support by GOI by granting non-plan loan for payment of salary & wages and statutory dues directly to the company or through liquidator as appointed by the High Court, Allahabad, is admissible (Note: non-plan loan is to be returned/paid back by the company along with the interest thereon to the GOI as

- soon as the company makes a turn around and started earning profit-in the case of TSL it is under liquidation).
- (b) Whether introduction of VRS/VSS package to the employees of TSL from budget provision as a social obligatory measure at this juncture is permissible?
- (c) The employees of TSL have been pressuring through various quarter for their reabsorption in other PSEs. Is it permissible at the stage?
- (iii) In reply, Ministry of Corporate Affairs advised that these issues are of Administrative/Financial nature and they have no comments to offer on the same.
- (iv) The issue was further explored in consultation with various Ministries including NITI Aayog and the proposal of providing financial support including non-plan loan toward salary support for TSL, a company under liquidation, was not found feasible."

6. In view of the above, the Ministry of Heavy Industries & Public Enterprises, with the approval of the Hon'ble Minister of Heavy Industries & Public Enterprises, have requested to drop the above Assurance.

The Committee may consider.

New Delhi; Dated: 09.07.2018

#### **GOVERNMENT OF INDIA**

# MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (DEPARTMENT OF PUBLIC ENTERPRISES)

#### LOK SABHA STARRED QUESTION NO. 321 ANSWERED ON 16.12.2014

#### **Loss-making PSUs**

### 321. SHRIMATI ANUPRIYA PATEL: SHRI UDAY PRATAP SINGH:

Will the Minister of HEAVY INDUSTRIES & PUBLIC ENTERPRISES be pleased to state:

- (a) the details of public sector units earning profit/incurring losses during each of the last three years;
- (b) the details of investment made in these units along with cumulative losses in each sick public sector units;
- (c) whether the Government has recently announced bail out packages for some of the loss-making/sick public sector units and if so, the details thereof, unit-wise; and
- (d) the efforts made by the Government to turn these companies into profit-making units?

#### **ANSWER**

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT GEETE): (a) to (d) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. 321 FOR REPLY ON 16.12.2014 REGARDING LOSS-MAKING PSUS.

- (a) & (b) As per information available, the details of profit and loss of Central Public Sector Enterprises (CPSEs) during 2010-11, 2011-12 and 2012-13 along with details of investment and accumulated losses as on 31.3.2013 are given in Annexure-I.
- (c) & (d) Based on the recommendations of Board for Reconstruction of Public Sector Enterprises, revival of 48 CPSEs and closure of 4 CPSEs have been approved till 2013-14, envisaging total fund/non-fund based assistance of Rs. 41,139 crore (cash assistance of Rs. 11,135 crore and non-cash assistance of Rs. 30,004 crore). The CPSE-wise details are given in Annexure-II.

 $\label{eq:annexy} ANNEXURE\ I$  CPSE-wise details of Profit/Loss, Investment & Accumulated Losses  $(Rs.\ in\ crore)$ 

Sl. No.	o. CPSEs  Profit/(Los		s)	Investment as on 31.3.2013	Accumulated Losses as on 31.3.2013	
		2010-11	2011-12	2012-13	20	)12-13
1	2	3	4	5	6	7
1.	Air India Air Transport Services Ltd.	(0.18)	(0.26)	(1.29)	0.05	(2.96)
2.	Air India Charters Ltd.	(391.22)	(602.50)	(299.60)	2339.57	(1708.41)
3.	Air India Ltd.	(6865.17)	(7559.74)	(5198.55)	49167.05	(19914.00)
4.	Airline Allied Services Ltd.	(29.12)	(114.74)	(181.45)	2.25	(697.63)
5.	Airports Authority of India Ltd.	846.39	859.01	735.00	2313.75	_
6.	Andaman & Nicobar Isl. Forest & Plant Dev. Corp. Ltd.	(27.01)	(31.96)	(35.71)	188.38	(175.09)
7.	Andrew Yule & Company Ltd.	41.32	11.85	11.35	127.62	(39.18)
8.	Antrix Corporation Ltd.	138.87	170.98	177.07	1.00	_
9.	Artificial Limbs Mfg. Corpn. of India	5.51	11.70	23.51	41.50	_
10.	Assam Ashok Hotel Corpn. Ltd.	(0.59)	(0.11)	(0.22)	4.13	(6.29)
11.	Balmer Lawrie & Co. Ltd.	121.09	138.07	162.77	16.29	_
12.	Balmer Lawrie Investments Ltd.	24.23	28.43	31.12	22.20	_
13.	BBJ Construction Company Ltd.	3.60	4.77	42.08	29.42	_
14.	BEL Optronics Devices Ltd.	4.45	8.16	5.76	18.32	_
15.	BEML Ltd.	149.76	57.25	(79.87)	539.88	_
16.	Bengal Chemicals & Pharmaceuticals Ltd.	(9.16)	(15.92)	(17.94)	200.30	(156.71)
17.	Bharat Bhari Udyog Nigam Ltd.	0.02	0.11	0.36	127.55	_
18.	Bharat Coking Coal Ltd.	1093.69	822.36	1498.80	4657.00	(5604.83)
19.	Bharat Dynamics Ltd.	51.70	234.96	288.40	115.00	_
20.	Bharat Electronics Ltd.	861.47	829.90	889.83	80.00	_
21.	Bharat Heavy Electricals Ltd.	6011.20	7039.96	6614.73	618.72	_
22.	Bharat Heavy Plate & Vessels Ltd.	8.78	10.44	35.04	302.78	(253.14)
23.	Bharat Immunologicals & Biologicals Corp. Ltd.	(4.18)	12.56	5.02	43.18	(14.84)
24.	Bharat Petro Resources Ltd.	(18.98)	(88.94)	(382.64)	2370.00	(164.96)
25.	Bharat Petroleum Corpn. Ltd.	1546.68	1311.27	2642.90	6231.45	_
26.	Bharat Pumps & Compressors Ltd.	9.53	(0.91)	(27.91)	65.53	_
27.	Bharat Sanchar Nigam Ltd.	(6384.26)	(8850.70)	(7884.44)	14203.18	_
28.	Bharat Wagon & Engg. Co. Ltd.	(9.99)	(8.67)	(7.59)	14.07	(34.00)

1	2	3	4	5	6	7
29.	BHEL Electrical Machines Ltd.	**	(0.38)	(0.55)	10.50	(0.38)
30.	BIECCO Lawrie & Co. Ltd.	3.75	(20.13)	(11.95)	74.76	(65.00)
31.	Birds Jute & Exports Ltd.	(7.72)	(11.09)	(8.65)	23.56	(97.43)
32.	Bisra Stone Lime Company Ltd.	(5.45)	(6.86)	(18.14)	99.67	(93.96)
33.	Brahmaputra Valley Fertilizer Corpn. Ltd.	(85.09)	(128.81)	(32.64)	555.88	(778.48)
34.	Braithwaite & Co. Ltd.	6.18	6.89	7.15	31.33	_
35.	Bridge & Roof Co. (India) Ltd.	57.68	45.80	38.40	88.65	_
36.	British India Corporation Ltd.	(52.94)	(60.30)	(75.05)	259.36	(361.88
37.	Broadcast Engg. Consultants India Ltd.	5.29	2.03	(7.88)	1.37	_
38.	Burn Standard Company Ltd.	1162.14	(76.10)	(19.66)	213.54	(177.69)
39.	Cement Corpn. of India Ltd.	27.13	19.43	8.11	999.31	(961.67
40.	Central Coalfields Ltd.	1246.83	1319.55	1885.61	1009.92	_
41.	Central Cottage Industries Corpn. of India Ltd.	(0.88)	0.49	0.25	10.85	_
42.	Central Electronics Ltd.	(17.25)	(15.91)	(2.41)	71.50	(46.74
43.	Central Inland Water Transport Corpn. Ltd.	(4.93)	(13.09)	(23.93)	130.48	(285.59
44.	Central Mine Planning & Design Institute Ltd.	15.32	19.61	25.05	19.04	_
45.	Central Railside Warehousing Co. Ltd.	7.22	13.31	16.47	109.45	_
46.	Central Warehousing Corpn.	136.17	100.46	139.55	68.02	_
47.	Certification Engineers International Ltd.	10.22	10.06	7.67	1.00	_
48.	Chennai Petroleum Corporation Ltd.	511.52	61.82	(1766.84)	4685.87	_
49.	Coal India Ltd.	4696.10	8065.10	9794.32	7230.75	_
50.	Cochin Shipyard Ltd.	227.53	172.33	185.27	113.28	_
51.	Container Corporation of India Ltd.	875.95	877.88	940.03	129.98	_
52.	Cotton Corpn. of India Ltd.	(0.96)	(179.89)	32.70	25.00	_
53.	Creda HPCL Biofuel Ltd.	**	5.02	(3.10)	18.85	(1.80
54.	Delhi Police Housing Corporation Ltd.	**	**	0.90	5.00	_
55.	Donyl Polo Ashok Hotel Ltd.	0.19	0.12	0.04	1.00	_
56.	Dredging Corpn. of India Ltd.	39.51	13.18	20.51	748.10	_
57.	Eastern Coalfields Ltd.	106.57	962.13	1655.54	2892.62	(7165.30
58.	Eastern Investment Ltd.	6.32	1.70	1.47	1.45	_
59.	EDCIL (India) Ltd.	2.49	2.45	5.26	2.00	_
60.	Electronics Corpn. of India Ltd.	22.87	36.61	25.88	163.37	_
61.	Engineering Projects (India) Ltd.	15.05	24.47	21.46	35.42	_
62.	Engineers India Ltd.	522.52	636.32	628.58	168.47	_
63.	Ennore Port Ltd.	55.58	96.72	173.37	693.81	_
64.	Export Credit Guarantee Corpn. of India Ltd.	85.67	225.21	242.79	1000.00	_

1	2	3	4	5	6	7
65.	FCI Aravali Gypsum & Minerals (India) Lt	d. 24.05	27.07	28.49	7.33	_
66.	Ferro Scrap Nigam Ltd.	1.20	1.37	1.96	4.97	_
67.	Fertilizer Corpn. of India Ltd.	(508.51)	(552.76)	10778.08	752.42	(11524.72
68.	Fertilizers & Chemicals (Travancore) Ltd.	(49.33)	19.80	(353.96)	865.10	(485.58
69.	Food Corpn. of India	(5.80)	(64.63)	(4.35)	11643.27	(494.64
70.	Fresh & Healthy Enterprises Ltd.	0.42	(12.22)	(9.48)	76.33	(51.24
71.	GAIL (India) Ltd.	3561.13	3653.84	4022.20	9409.26	-
72.	GAIL Gas Ltd.	1.11	8.34	26.94	413.85	-
73.	Garden Reach Shipbuilders & Engineers L	td. 115.71	108.03	131.54	145.84	-
74.	Goa Shipyard Ltd.	176.13	82.76	15.50	46.38	-
75.	Handicrafts & Handloom Exports Corp. of India Ltd.	0.92	2.16	2.49	13.82	=
76.	Heavy Engineering Corpn. Ltd.	38.14	8.58	20.38	606.08	(894.6
77.	Hindustan Aeronautics Ltd.	2114.26	2539.43	2996.91	125.29	-
78.	Hindustan Antibiotics Ltd.	(50.18)	(72.27)	(69.37)	273.88	(304.4
79.	Hindustan Cables Ltd.	(607.39)	(648.27)	(885.05)	4879.13	(4903.6
80.	Hindustan Copper Ltd.	224.10	323.44	355.64	462.61	
81.	Hindustan Fertilizer Corpn. Ltd.	(382.28)	(380.89)	(380.53)	9183.71	(8856.3
82.	Hindustan Fluorocarbons Limited	2.23	2.52	0.95	32.89	(44.2
83.	Hindustan Insecticides Ltd.	1.58	1.60	2.92	114.91	(4.3
84.	Hindustan Newsprint Ltd.	5.04	6.89	(18.09)	100.00	
85.	Hindustan Organic Chemicals Ltd.	25.72	(78.07)	(137.99)	357.92	(390.8
86.	Hindustan Paper Corporation Ltd.	(63.34)	(95.20)	(151.87)	892.17	(80.2
87.	Hindustan Petroleum Corpn. Ltd.	1539.01	911.43	904.71	9286.19	
88.	Hindustan Photo Films Manufacturing Co. Ltd.	(1156.66)	(1352.32)	1560.59	(3749.55)	(9565.4
89.	Hindustan Prefab Ltd.	4.61	2.47	(3.70)	134.77	(122.1
90.	Hindustan Salts Ltd.	(0.49)	0.22	0.74	26.16	(11.5
91.	Hindustan Shipyard Ltd.	55.00	(85.98)	(55.17)	674.20	(1016.0
92.	Hindustan Steelworks Costn. Ltd.	(38.09)	(28.08)	(19.81)	161.28	(1489.0
93.	Hindustan Vegetable Oils Corpn. Ltd.	(22.69)	(23.78)	(11.46)	7.71	(352.7
94.	HLL Lifecare Ltd.	18.43	20.54	30.07	246.18	
95.	HMT (International) Ltd.	0.21	1.35	4.48	0.72	
96.	HMT Bearings Ltd.	(21.32)	(10.12)	(2.07)	100.40	(91.2
97.	HMT Chinar Watches Ltd.	(45.40)	(44.04)	(51.16)	248.12	(432.8
98.	HMT Ltd.	(79.24)	(82.20)	(145.37)	1677.97	(802.0
99.	HMT Machine Tools Ltd.	(93.06)	(46.14)	(43.65)	755.14	(900.3
00.	HMT Watches Ltd.	(253.73)	(224.04)	(242.48)	657.72	(1776.6
01.	Hooghly Dock and Port Engineers Ltd.	(62.25)	421.14	(39.84)	44.58	(228.3

1	2	3	4	5	6	7
102.	Hooghly Printing Company Ltd.	0.28	0.47	0.08	1.81	_
103.	Hotel Corpn. of India Ltd.	(26.71)	(21.29)	(35.62)	68.37	(65.55)
104.	Housing & Urban Dev. Corpn. Ltd.	550.03	630.33	700.56	15506.30	_
105.	HPCL Biofuels Ltd.	**	(43.60)	(147.22)	819.78	(53.47)
106.	HSCC (India) Ltd.	8.33	14.72	22.57	2.40	_
107.	ITI Ltd.	(357.75)	(369.80)	(182.06)	588.00	(4344.99)
108.	IDPL (Tamil Nadu) Ltd.	(1.62)	(0.36)	(3.41)	65.93	(36.89)
109.	India Infrastructure Finance Co. Ltd.	295.80	585.83	1046.99	20738.60	_
110.	India Tourism Dev. Corpn. Ltd.	(8.59)	8.54	3.00	85.82	_
111.	India Trade Promotion Organisation	70.87	183.03	152.29	0.25	_
112.	Indian Drugs & Pharmaceuticals Ltd.	(668.44)	(489.88)	(239.58)	7235.80	(7254.95)
113.	Indian Medicines & Pharmaceutical Corpn. Ltd.	0.12	1.52	4.46	41.00	_
114.	Indian Oil Corporation Ltd.	7445.48	3954.62	5005.17	23842.15	_
115.	Indian Oil-Creda Biofuels Ltd.	**	**	0.00	22.50	(1.43)
116.	Indian Railway Catering and Tourism Corpn. Ltd.	60.79	48.54	58.84	20.00	_
117.	Indian Railway Finance Corporation Ltd.	485.20	480.78	521.57	55243.63	_
118.	Indian Rare Earths Ltd.	31.89	170.45	156.59	86.37	_
119.	Indian Renewable Energy Dev. Agency Ltd.	120.47	173.13	202.65	5616.23	_
120.	Indian Vaccine Corp. Ltd.	0.43	0.43	0.65	18.79	(5.03)
121.	Instrumentation Ltd.	(36.56)	(67.69)	(54.09)	232.54	(166.67)
122.	IRCON Infrastructure & Services Ltd.	0.07	2.56	1.92	74.01	_
123	IRCON International Ltd.	240.51	469.92	729.99	19.80	_
124.	Irrigation & Water Resources Finance Corporation Ltd.	**	**	8.85	102.32	_
125.	J & K Mineral Development Corpn. Ltd.	(0.48)	(0.64)	(0.96)	4.74	(11.54)
126.	Jute Corpn. of India Ltd.	(11.47)	10.22	13.37	5.00	_
127.	Kanti Bijlee Utpadan Nigam Ltd.	(14.58)	5.35	(12.91)	1748.04	(9.30)
128.	Karnataka Antibiotics & Pharmaceuticals Ltd.	10.56	16.02	11.29	16.60	_
129.	Karnataka Trade Promotion Organisation	1.49	2.84	5.74	18.19	_
130.	KIOCL Ltd.	76.27	94.30	31.05	634.51	_
131.	Konkan Railway Corporation Ltd.	1.83	18.74	(235.41)	6152.17	(3310.36)
132.	Kumarakruppa Frontier Hotels Ltd.	5.57	5.43	5.33	0.97	_
133.	MMTCLtd.	121.64	70.72	(70.62)	100.00	_
134.	MSTCLtd.	99.17	118.39	130.73	8.80	_
135.	Madhya Pradesh Ashok Hotel Corpn. Ltd.	0.32	0.58	0.64	1.60	(2.29)
136.	Madras Fertilizers Ltd.	169.86	111.99	24.44	424.18	(505.20)

1	2	3	4	5	6	7
137.	Mahanadi Coalfields Ltd.	2609.32	3709.51	4212.44	283.00	_
138.	Mahanagar Telephone Nigam Ltd.	(2801.92)	(4109.78)	(5321.12)	7567.35	(9006.93)
139.	Mangalore Refinery & Petrochemicals Ltd.	1176.63	908.58	(756.91)	7533.45	_
140.	Mazagon Dock Ltd.	243.52	494.31	412.72	280.69	_
141.	MECON Ltd.	93.68	136.36	101.02	77.94	_
142.	Millennium Telecom Ltd.	(0.49)	(0.20)	(0.20)	2.88	_
143.	Mineral Exploration Corpn. Ltd.	11.96	17.32	20.66	119.55	_
144.	Mishra Dhatu Nigam Ltd.	50.42	68.45	82.52	200.92	_
145.	MOIL Ltd.	588.05	410.77	431.72	168.00	_
146.	Mumbai Railway Vikas Corporation Ltd.	10.37	22.71	12.24	162.23	_
147.	Nagaland Pulp & Paper Company Ltd.	(13.44)	(11.90)	(14.58)	91.26	(83.93)
148.	National Aluminium Company Ltd.	1069.30	849.50	592.83	1288.62	_
149.	National Backward Classes Finance & Dev. Co.	19.20	24.11	25.69	700.00	_
150.	National Bldg. Constn. Corpn. Ltd.	140.34	190.17	207.50	120.00	_
151.	National Fertilizers Ltd.	138.50	126.73	(170.73)	3582.20	_
152.	National Film Dev. Corpn. Ltd.	1.69	4.08	6.35	45.40	(28.99)
153.	National Handicapped Finance & Dev. Corpn.	1.55	3.72	4.64	211.80	_
154.	National Handloom Development Corporation Ltd.	4.32	2.82	6.97	19.00	_
155.	National Informatics Centre Services Incorporated	39.71	51.50	27.04	2.00	_
156.	National Jute Manufactures Corpn. Ltd.	(129.44)	(38.21)	(16.00)	439.71	(281.88)
157.	National Minorities Dev. & Finance Corporation	31.61	39.89	43.61	1197.22	_
158.	National Projects Construction Corpn. Ltd.	72.74	42.18	50.97	173.12	(98.36)
159.	National Research Development Corpn.	(1.04)	(0.58)	(1.72)	4.42	_
160.	National Safai Karamcharis Finance & Dev. Corpn. Ltd.	4.14	4.59	5.76	394.99	_
161.	National Scheduled Castes Finance & Dev. Ltd.	13.95	21.59	25.18	781.80	_
162.	National Scheduled Tribes Finance & Dev. Corpn.	5.96	9.51	6.74	375.00	_
163.	National Seeds Corpn. Ltd.	37.38	30.96	44.30	53.08	_
164.	National Small Industries Corpn. Ltd.	29.78	41.21	62.35	530.68	(74.52)
165.	National Textile Corpn. Ltd.	1304.23	130.14	85.12	3062.16	(4827.37)
166.	NEPA Ltd.	(70.40)	(72.90)	(84.08)	810.21	(671.56)
167.	Neyveli Lignite Corpn. Ltd.	1298.33	1411.33	1459.75	4804.32	_
168.	NHDC Ltd.	304.13	646.90	575.54	3350.96	_
169.	NHPC Ltd.	2166.67	2771.77	2348.22	29718.26	_
170.	NMDC Ltd.	6499.22	7265.39	6342.37	396.47	_

1	2	3	4	5	6	7
171.	North Eastern Handicrafts & Handloom Dev. Corpn. Ltd.	(1.74)	(1.51)	(1.50)	41.19	(34.75)
172.	North Eastern Electric Power Corporation Ltd.	263.56	219.12	242.30	5186.50	_
173.	North Eastern Regional Agri.	1.47	1.00	2.82	18.91	(3.81)
	Marketing Corp. Ltd.					
174.	Northern Coalfields Ltd.	2445.45	2770.09	2682.13	670.80	_
175.	NTPC Electric Supply Company Ltd.	6.01	7.66	(24.59)	.08	_
176.	NTPC Ltd.	9102.59	9223.73	12619.39	61499.07	_
177.	NTPC Vidyut Vyapar Nigam Ltd.	30.06	111.93	(34.84)	20.00	_
178.	Nuclear Power Corpn. of India Ltd.	1376.33	1906.15	2100.99	25334.68	_
179.	Numaligarh Refinary Ltd.	279.26	183.70	144.26	776.11	_
180.	Oil & Natural Gas Corporation Ltd.	18924.00	25122.92	20925.70	4277.76	_
181.	Oil India Ltd.	2887.73	3446.92	3589.34	601.14	
182.	ONGC Videsh Ltd.	2142.46	2721.16	3929.14	19677.97	_
183.	Orissa Drugs & Chemicals Ltd.	0.20	0.85	0.90	11.70	(16.03)
184.	Orissa Mineral Development Company Ltd.	7.72	3.44	12.86	0.60	_
185.	P E C Ltd.	70.92	79.55	96.96	60.00	_
186.	Pawan Hans Helicopters Ltd.	18.50	(10.35)	28.36	520.31	_
187.	PFC Capital Advisory Service Ltd.	**	0.05	0.85	0.10	_
188.	PFC Consulting Ltd.	26.96	27.66	16.38	0.05	_
189.	PFC Green Energy Ltd.	**	**	(0.40)	109.99	(1.62)
190.	Pondicherry Ashok Hotel Corpn. Ltd.	0.06	(0.38)	(0.30)	0.60	_
191.	Power Finance Corporation	2619.58	3031.74	4419.60	122470.88	_
192.	Power Grid Corporation of India Ltd.	2696.89	3254.95	4234.50	67706.00	_
193.	Power System Operation Corporation Ltd.	11.21	50.52	85.65	31.14	_
194.	Prize Petroleum Company Ltd.	**	(3.93)	(1.26)	72.50	(33.90)
195.	Projects & Development India Ltd.	21.02	26.08	10.71	17.30	_
196.	Rail Vikas Nigam Ltd.	61.09	98.38	135.55	9778.37	_
197.	Railtel Corporation India Ltd.	95.41	85.85	111.59	320.94	_
198.	Rajasthan Drugs & Pharmaceuticals Ltd.	1.20	1.45	0.80	6.53	_
199.	Rajasthan Electronics and Instruments Ltd.	5.03	18.62	26.37	12.68	_
200.	Ranchi Ashok Bihar Hotel Corpn. Ltd.	(0.55)	(0.58)	(0.95)	2.68	(3.10)
201	Rashtriya Chemicals and Fertilizers Ltd.	245.12	249.24	280.90	768.06	_
202.	Rashtriya Ispat Nigam Ltd.	658.49	751.46	352.83	7588.38	_
203.	REC Power Distribution Co. Ltd.	4.04	8.67	10.81	0.05	_
204.	REC Transmission Project Co. Ltd.	10.92	11.71	2.93	0.05	_
205.	Richardson & Cruddas (1972) Ltd.	(21.56)	(16.26)	(29.49)	54.84	(413.61)
206.	Rites Ltd.	243.92	164.49	245.44	100.00	_

1	2	3	4	5	6	7
207.	Rural Electrification Corpn. Ltd.	2569.93	2817.03	3817.62	91947.84	_
208.	SAIL Refractory Company Ltd.	**	0.63	10.18	0.05	_
209.	Sambhar Salts Ltd.	(4.13)	1.06	0.30	25.44	(15.77)
210.	Scooters India Ltd.	(17.11)	(19.94)	(6.00)	54.99	(121.56)
211.	Security Printing & Minting Corpn. India Ltd.	577.19	582.47	423.49	0.05	
212.	Shipping Corporation of India Ltd.	567.35	(428.21)	(114.31)	7296.85	_
213.	SJVN Ltd.	912.13	1068.68	1052.34	6012.90	_
214.	South Eastern Coalfields Ltd.	2300.82	4098.68	4299.03	554.34	_
215.	State Farms Corporation of India Ltd.	29.87	38.96	42.58	32.89	_
216.	State Trading Corpn. of India Ltd.	56.44	16.47	17.95	60.00	_
217.	STCL Ltd.	(178.02)	(284.66)	(296.12)	1.50	(1817.54)
218.	Steel Authority of India Ltd.	4904.74	3542.72	2170.35	17616.08	_
219.	Tamil Nadu Trade Promotion Organisation	14.32	18.86	21.67	22.62	_
220.	Telecommunications Consultants (India) Ltd.	13.58	8.03	15.76	85.30	_
221.	THDC Ltd.	600.47	703.83	531.38	6909.33	_
222.	Triveni Structurals Ltd.	(53.18)	(52.33)	(75.87)	717.39	(686.64)
223.	Tungabhadra Steel Products Ltd.	(26.12)	(28.75)	(31.15)	13.24	(348.25)
224.	Tyre Corporation of India Ltd.	(13.23)	(20.86)	(16.36)	29.63	(47.14)
225.	Uranium Corporation of India Ltd.	101.52	64.84	90.79	1439.62	_
226.	Utkal Ashok Hotel Corpn. Ltd.	(0.71)	(0.60)	(0.60)	5.09	(19.56)
227.	Vignyan Industries Ltd.	(1.73)	0.82	(2.71)	2.79	_
228.	Wapcos Ltd.	36.18	51.25	57.32	8.00	_
229.	Western Coalfiflds Ltd.	538.31	306.71	324.30	365.41	_
	Total	92100.96	98245.96	115299.04	832747.38	-118035.67

 $<sup>\</sup>ast\ast\text{CPSEs}$  represent under construction for respective years. Figures in ( ) indicate losses.

 $ANNEXURE\ II$  Cash and non-cash assistance approved in respect of Board for Reconstruction of Public Sector Enterprises recommended proposals

Sl.	Name of the CPSE	Assistance (Rs. in crore)			
No.		Casha	Non-Cash <sup>b</sup>	Total	
1	2	3	4	5	
Α.	Approved for Revival Department of Heavy Industry				
1.	Hindustan Salts Ltd.	4.28	73.30	77.58	
2.	Bridge & Roof Co. (India) Ltd.	60.00	42.92	102.92	
3.	BBJ Construction Co. Ltd.	_	54.61	54.61	
4.	HMT Bearings Ltd.	7.40	43.97	51.37	
5.	Praga Tools Ltd.	5.00	209.71	214.71	
6.	Heavy Engineering Corporation Ltd.	102.00	1116.30	1218.30	
7.	Cement Corporation of India Ltd.	184.29	1267.95	1452.24	
8.	Richardson & Cruddas (1972) Ltd.	_	_	_	
9.	Tungabhadra Steel Products Ltd.	_	_	_	
10.	Bharat Pumps and Compressors Ltd.c	3.37	153.15	156.52	
11.	HMT Machine Tools Ltd.	859.04	196.38	1055.42	
12.	Bharat Heavy Plate Vessels Ltd.	34.00	665.61	699.61	
13.	Andrew Yule & Co. Ltd.	87.06	458.14	545.20	
14.	Instrumentation Ltd. <sup>e</sup>	48.36	549.36	597.72	
15.	Tyre Corporation of India Ltd.	_	815.59	815.59	
16.	NEPA Ltd.	234.18	634.94	869.12	
17.	Scooters India Ltd.	90.38	111.58	201.96	
18.	HMT Ltd.	447.92	635.56	1083.48	
	Ministry of Mines				
19.	Hindustan Copper Ltd.	_	612.94	612.94	
20.	Mineral Exploration Corporation Ltd.	_	104.64	104.64	
	Ministry of Shipping				
21.	Central Inland Water Transport Corporation Ltd.	73.60	280.00	353.60	
22.	Hooghly Dock & Port Engineers Ltd.	2861.81	631.30	918.11	
	Department of Defence Production				
23.	Hindustan Shipyard Ltd.	452.68	372.22	824.90	
	Ministry of Steel				
24.	MECON Ltd.	93.00 <sup>d</sup>	23.08	116.08	
25.	Bharat Refractories Ltd.	_	479.16	479.16	

1	2	3	4	5
	Ministry of Textiles			
26.	National Textile Corporation Ltd.	39.23	_	39.23
27.	British India Corporation Ltd.	338.04	108.93	446.97
28.	National Jute Manufactures Corporation Ltd.	517.33	6815.06	7332.39
	Department of Pharmaceuticals			
29.	Hindustan Antibiotics Ltd.	137.59	267.57	405.16
30.	Bengal Chemicals & Pharmaceuticals Ltd.	207.19	233.41	440.60
	Department of Chemicals & Petrochemicals			
31.	Hindustan Organic Chemicals Ltd.	250.00	110.46	360.46
32.	Hindustan Insecticides Ltd.	_	267.29	267.29
	Department of Fertilizers			
33.	Fertilizers & Chemicals (Travancore) Ltd.	_	670.37	670.37
	D/o Scientific & Industrial Research			
34.	Central Electronics Ltd.	_	16.28	16.28
	Department of Agriculture & Co-operation			
35.	State Forms Corporation of India Ltd.	21.21	124.42	145.63
	Ministry of Railways			
36.	Konkan Railway Corporation Ltd.	857.05	3222.46	4079.51
37.	Bharat Wagon & Engineering Company Ltd.	59.45	136.08	195.53
38.	Braithwaite & Company Ltd.	4.00	280.21	284.21
39.	Burn Standard Company Ltd.	75.43	1139.16	1214.59
	Ministry of Water Resources			
40.	National Projects Construction Corporation Ltd.	_	646.89	646.89
	Ministry of Housing & Urban Poverty			
	Alleviation			
41.	Hindustan Prefab Ltd.	_	128.00	128.00
	Ministry of Information & Broadcasting			
42.	National Film Development Corporation Ltd.	3.00	28.40	31.40
	Ministry of Petroleum & Natural Gas			
43.	Biecco Lawrie Ltd.	_	59.60	59.60
	Ministry of Development of North Eastern			
	Region			
44.	North Eastern Handicrafts and Handlooms Development Corporation Ltd.	8.50	83.06	91.56

1	2	3	4	5		
	Department of Telecommunications					
45.	ITI Ltd.	3986.00	170.79	4156.79		
	Total	9577.39	24040.85	33618.24		
В.	Implemented by Holding Companies					
	Department of Chemicals & Petrochemicals					
46.	Hindustan Fluorocarbons Ltd.	12.53	56.52	69.05		
	Ministry of Coal					
47.	Eastern Coal Fields Ltd.	_	2470.77	2470.77		
48.	Bharat Coking Coal Ltd.	1350.00	3428.55	4778.55		
	Total	1362.53	5955.84	7318.37		
	Total for revival (A+B)	10939.92	29996.69	40936.61		
C.	Approved for closure					
	Department of Heavy Industry					
1.	Bharat Ophthalmic Glass Ltd.	9.80	_	9.80		
2.	Bharat Yantra Nigam Ltd.	3.82	7.55	11.37		
3.	Hindustan Photo Films Manufacturing	181.54	_	181.54		
	Company Ltd.					
	Department of Commerce					
4.	STCL Ltd.	_	_	_		
	Sub-Total	195.16	7.55	202.71		
	Grand Total (A+B+C)	11135.08	30004.24	41139.32		

a Cash Assistance involve budgetary support through equity/loan/grants.

b Non-cash Assistance involve waiver of interest, penal interest, GOI loan, Guarantee fee, conversion of loan into equity/debentures etc.

c In addition ONGC and BHEL would extend cash support to the extent of Rs. 150 crore and Rs. 20 crore respectively.

d Excludes continuation of 50% interest subsidy not exceeding Rs. 6.50 crore per annum on VRS loans.

e Interest free mobilization advance of Rs. 30 crore from BHEL for technological up-gradation and diversification which would be repaid through supplies to be made to BHEL against their orders. Interest free advance of Rs. 25 crore from BHEL to ILK at the beginning of each year for the next three years from 2008-09 which will be adjusted against supplies to BHEL in the same year.

#### APPENDIX III

#### **MINUTES**

# COMMITTEE ON GOVERNMENT ASSURANCES (2017-2018)

#### (SIXTEENTH LOK SABHA)

### SEVENTH SITTING

(11.07.2018)

The Committee sat from 1500 hours to 1745 hours in Committee Room "D", Parliament House Annexe, New Delhi.

#### PRESENT

Dr. Ramesh Pokhriyal 'Nishank' — Chairperson

Members

- 2. Shri Rajendra Agrawal
- 3. Shri Tariq Anwar
- 4. Shri C.R. Patil
- 5. Shri K.C. Venugopal

#### SECRETARIAT

- 1. Shri U.B.S. Negi Joint Secretary
- 2. Shri P.C. Tripathy *Director*
- 3. Shri S.L. Singh Deputy Secretary

At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee took up 12 Memoranda (Memorandum Nos. 27 to 38) containing requests received from various Ministries/Departments for dropping of pending Assurances. After considering a few Memoranda, the Committee authorized the Hon'ble Chairperson to decide the dropping or otherwise of the Assurances contained in the remaining Memoranda. Thereafter, the Hon'ble Chairperson decided to drop 01 Assurance as

per details given in Annexure-I and to pursue the remaining 11 Assurances as per details given in Annexure-II\*, for implementation by the Ministry/Department concerned.

The Committee then adjourned.

<sup>\*</sup>Not enclosed.

ANNEXURE

# Statement showing Assurances dropped by the Committee on Government Assurances (2017-2018) at their sitting held on 11.07.2018.

Memo No.	Question No./Discussion & Date	Ministry/ Department	Brief Subject
33	SQ No. 321 (Supplementary by Smt. Anupriya Patel) dated 16.12.2014	Heavy Industries and Public Enterprises (Department of Public Enterprises)	Loss-making PSUs

#### APPENDIX IV

#### **MINUTES**

# COMMITTEE ON GOVERNMENT ASSURANCES (2018-2019)

#### (SIXTEENTH LOK SABHA)

THIRD SITTING (04.01.2019)

The Committee sat from 1030 hours to 1050 hours in Chairman's Chamber, Room 133, Parliament House Annexe, New Delhi.

#### PRESENT

Dr. Ramesh Pokhriyal 'Nishank' — Chairperson

#### **M**EMBERS

- 2. Shri Rajendra Agrawal
- 3. Shri Anto Antony
- 4. Shri E.T. Mohammad Basheer
- 5. Shri Naranbhai Kachhadia
- 6. Shri Bahadur Singh Koli
- 7. Shri C.R. Patil
- 8. Shri K.C. Venugopal

#### SECRETARIAT

- 1. Shri P.C. Tripathy Director
- 2. Shri S.L. Singh Deputy Secretary
- 2. At the outset, the Chairperson welcomed the Members to the sitting of the Committee and apprised them regarding the day's agenda. Thereafter, the Committee considered and adopted the following Eight (08) draft Reports without any amendments:
  - (i) Draft Eighty-third Report (16th Lok Sabha) regarding requests for dropping of Assurances (Acceded to).
  - (ii) Draft Eighty-fourth Report (16th Lok Sabha) regarding requests for dropping of Assurances (Not Acceded to).
  - (iii) Draft Eighty-fifth Report (16th Lok Sabha) regarding requests for dropping of Assurances (Acceded to).
  - (iv) Draft Eighty-sixth Report (16th Lok Sabha) regarding requests for dropping of Assurances (Not Acceded to).

- (v) Draft Eighty-seventh Report (16th Lok Sabha) regarding review of pending Assurances pertaining to the Ministry of Mines.
- (vi) Draft Eighty-eighth Report (16th Lok Sabha) regarding review of pending Assurances pertaining to the Ministry of Micro, Small and Medium Enterprises.
- (vii) Draft Eighty-ninth Report (16th Lok Sabha) regarding review of pending Assurances pertaining to the Ministry of Defence (Department of Defence Production).
- (viii) Draft Ninetieth Report (16th Lok Sabha) regarding review of pending Assurances pertaining to the Ministry of Human Resource Development (Department of School Education and Literacy).
- 3. The Committee also authorized the Chairperson to present the Reports during the current session of the Lok Sabha.

The Committee then adjourned.

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